

F.No.1-2/FSSAI/A/2012
Food Safety and Standard Authority of India,
(Ministry of Health and Family Welfare)
3rd Floor FDA Bhawan, Kotla Road,
New Delhi-110002

Dated: 13th February, 2012

ORDER


The following laboratories have been recognized as per the section 43(2) of Food Safety and Standards Act, 2006 to carryout functions of Referral Food Laboratory for the specified areas mentioned against the each laboratory and to carry out such other functions as entrusted to it by the Food Authority under the Act.

State/Union Territory / Local area of referral Laboratory

Sl. No.	Name of the Referral Food Laboratories	Local Areas/State/ U.Ts
1.	Director Central Food Laboratory 3 Kyd Street Kolkata 700016	Andhra Pradesh, Uttar Pradesh, Jammu and Kashmir, Karnataka, Kerala, and Tamil Nadu.
2.	Director, Food Safety & Analytical Quality Control Laboratory, C/o. Central Food Technological Research Institute, Mysore -570013	Bihar, Goa, Delhi, Jharkhand, Madhya Pradesh, West Bengal, Union Territories of Dadar and Nagar Haveli, Daman & Diu and Puducherry.
3.	Director, State Public Health Laboratory Stavely Road Cantonment Water Works Compound Pune-411 001	Arunachal Pradesh, Chhattisgarh, Manipur, Meghalaya, Mizoram, Nagaland, Orissa, Sikkim, Tripura, Uttarakhand and Union Territories of Andaman and Nicobar Island and Lakshadweep.
4.	Director, Food Research and Standardization Laboratory, Ahinsa Khand-II, Indirapuram Ghaziabad-201014	Gujarat, Haryana, Himachal Pradesh, Maharashtra, Rajasthan, Punjab, Assam, and Union Territory of Chandigarh.

This order will come into force with immediate effect and all referral samples from the date of this order shall be sent to the Referral Food Laboratory as indicated in the table above. The certificates issued by the Referral Food Laboratory notified prior to this order in respect of referral samples already sent to them prior to this date shall remain valid.

This issue with approval of CEO, FSSAI.


(Dr. Dhir Singh)
Director (QA & S)